

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 52

C.P.(CAA)/196(MB)2022 IN C.A.(CAA)/50(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.11.2022**

NAME OF THE PARTIES: - **MARS HOTELS AND RESORTS PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Adv Rajesh Shah i/b Rajesh Shah & co
Section 230-232 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 22.12.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare